NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 95/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER THE HEARING OF BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017

Name of the Company:

Nidhi Securities Ltd.

Kediya Ceramics

Faith Corporation Pvt. Ltd. Vista Corporation Pvt. Ltd. Bhavya Corporation Pvt. Ltd. Dhara Corporation Pvt. Ltd.

Crystal Ceramic Industries Pvt. Ltd. (Joint Application.)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE**

1. NAVIN PAHWA, SR. ADV.

SR ADV

PETITIONERS

NATASHA SUTARIA, ADV. 2. FOR THAKKAR & PAH WA, ASSUS.

ADV

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Applicants.

In view of pendency of IA 254/2017 for orders.

List the matter on 10.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 15th day of September, 2017.